



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,23rd October 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
52	WP(C)/4793/2024 FIXED	DRISHTI BORA Versus THE STATE OF ASSAM AND 5 ORS.	MR. B D KONWAR SR. ADV. SC, HEALTH MRS J M KONWAR MS. B SOREN MR H AGARWAL MR J SINGH MS M ZOMUANPUII MR P DOLEY MS S JAIN	
53	WP(C)/5077/2024 FIXED	NADIYA TABASSUM Versus THE STATE OF ASSAM AND 9 ORS	MR. M K DAS MS. B CHETRY S J DUTTA	SC, SOCIAL JUSTICE AND EMPOWERMENT SC, HEALTH
54	WP(C)/5320/2024 FIXED	KRITIKA KOIRI Versus THE STATE OF ASSAM AND 8 ORS	R SARMAH MS M KAKOTY MR K J HAZARIKA	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, WPT AND BC SC, HEALTH
ADMISSION				
55	WP(C)/265/2024 FIXED	MANTU TALUKDAR Versus THE STATE OF ASSAM AND 4 ORS	MR. A R BHUYAN MR N Z CHOUDHURY	MS. J DEKA (R-5) MS. A TALUKDAR (R-5) SC, N C T E SC, SEC. EDU.
56	WP(C)/5152/2024 FIXED	RUHUL AMIN LASKAR Versus THE STATE OF ASSAM AND 7 ORS	MR. M K DAS MS. B CHETRY C SAIKIA S J DUTTA S J DUTTA	SC, Social Justice SC, HEALTH
57	WP(C)/5162/2024 FIXED	ALIA KHANAM Versus THE STATE OF ASSAM AND 8 ORS	MR. M K DAS MS. B CHETRY C SAIKIA S J DUTTA	SC, Social Justice SC, HEALTH
ORDERS				
58	WP(C)/2816/2014 FIXED, IN WP(C) 4005/2007 (D/O)	WAJHUL KAMAL AHMED Versus THE STATE OF ASSAM AND 4 ORS	MR.A D CHOUDHURY MR. S DEKA MR.D CHOUDHURY MR.K D SARMA MS.M DUTTA	SC, EDU

59	WP(C)/6292/2023 FIXED	ASKAR ALI AHMED Versus THE STATE OF ASSAM AND 8 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	MR. J AHMED (R-7,8,9) SC, AG MS A HUSSAIN (R-7,8,9) R BEGUM (R-7,8,9) H G DAISY (R-7,8,9) SC, SEC. EDU. SC, SSA SC, FINANCE
60	WP(C)/4770/2024 FIXED	DR. R K TAMPHA SANA Versus THE STATE OF ASSAM AND 10 ORS	MR G N SAHEWALLA MS. S. TODI MR H K SARMA MS K SARMA	SC, HIGHER EDU MR SISHIR DUTTA(R-6,7) MS S MOCHAHARI(R-6,7) MR. S DUTTA(R-6,7) MR S DUTTA(R-6,7)

=====

=====

LEAVE NOTE OF ADVOCATES FOR 23/10/2024

-

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. B M CHETRI	11-09-2024	To	06-11-2024
3)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
4)	MR. C CHOWDHURY	21-10-2024	To	23-10-2024
5)	MD. A J ATIA	21-10-2024	To	30-10-2024
6)	MR. A K JAIN	08-10-2024	To	10-11-2024
7)	MD. H BHUYAN	11-10-2024	To	02-11-2024
8)	MR. P SARMA	04-10-2024	To	16-11-2024
9)	MR. O P BHATI	04-10-2024	To	16-11-2024
10)	R C SANCHATI	21-10-2024	To	26-10-2024
11)	MS. K YADAV	21-10-2024	To	10-12-2024
12)	MR. R L YADAV	21-10-2024	To	10-12-2024
13)	MRS A SAIKIA	09-10-2024	To	27-10-2024
14)	MS N SAIKIA	21-10-2024	To	30-10-2024
15)	MR. J SARMAH	21-10-2024	To	23-10-2024
16)	MR H MAURYA	21-10-2024	To	20-11-2024
17)	MR. A BHATTACHARYA	22-10-2024	To	28-10-2024
18)	MS. B CHOWDHURY	21-10-2024	To	30-10-2024
19)	MR. N J GOGOI	22-10-2024	To	08-11-2024
20)	MR D C K HAZARIKA	21-10-2024	To	05-11-2024
21)	MR D K MISHRA	22-10-2024	To	30-10-2024
22)	MR. P MAHANTA	22-10-2024	To	24-10-2024
23)	MR K K MAHANTA (Sr. Advocate)	22-10-2024	To	31-10-2024
24)	MR A K DAS	22-10-2024	To	26-10-2024
25)	MR. R P KAKOTI SR. ADV.	24-10-2024	To	28-10-2024
26)	MR P C DEY	24-10-2024	To	25-10-2024
27)	MR. M A CHOUDHURY	23-10-2024	To	04-11-2024
28)	MR. L C DEY	24-10-2024	To	29-10-2024
29)	MR. B BARMAN	22-10-2024	To	30-10-2024
30)	MR. R A CHOUDHURY	23-10-2024	To	30-10-2024
31)	MRS. B SARKAR	28-10-2024	To	10-11-2024
32)	MR. T ROY	28-10-2024	To	10-11-2024
33)	MR. M H RAJBARBHUIYAN	24-10-2024	To	29-10-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,23rd October 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
52	Bail Appln./3152/2024 FIXED.	HEMEN RAVA Versus THE STATE OF ASSAM	MR. A M BORA MRS. A GAYAN MS. C CHOUDHURY MR. V A CHOWDHURY	PP, ASSAM
53	Bail Appln./3173/2024 FIXED.	BICKY MAZUMDAR Versus THE STATE OF ASSAM	MR. P K GOGOI MR J P KACHARI	PP, ASSAM
54	Bail Appln./3233/2024 B/O	ROFIQUL ISLAM Versus THE STATE OF ASSAM	MR. M U MONDAL MD. I H KHAN MR K ISLAM A A AHMED MR. A W MONDAL	PP, ASSAM
MOTION				
55	AB/2543/2024 B/O	UPENDRA PANDEY Versus THE STATE OF ASSAM	MR S RAHMAN MR S KHOUND MS. S PHUKAN	PP, ASSAM
56	AB/2778/2024 FIXED.	MANTU DEBNATH AND ANR Versus THE STATE OF ASSAM AND ANR.	MR. N K KALITA	PP, ASSAM
BAIL HEARING (BA)				
57	Bail Appln./2917/2024 FIXED	ARSHAD ALI Versus THE STATE OF ASSAM AND ANR	MR. S C BISWAS MS. K L R YANTHAN MR. F A HASSAN MR. A K DAS	PP, ASSAM
ORDERS				
58	I.A.(CrI.)/665/2024 IN AB/3239/2019(D/O), WITH OFFICE NOTE, FIXED in AB/3239/2019	MANISH KUMAR AGARWAL Versus THE STATE OF ASSAM AND ANR	PETITIONER IN PERSON	MR Z ALAM(R-2) MS. S NAZNEEN(R-2) PP, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 23/10/2024

-

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. B M CHETRI	11-09-2024	To	06-11-2024
3)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
4)	MR. C CHOWDHURY	21-10-2024	To	23-10-2024
5)	MD. A J ATIA	21-10-2024	To	30-10-2024
6)	MR. A K JAIN	08-10-2024	To	10-11-2024
7)	MD. H BHUYAN	11-10-2024	To	02-11-2024
8)	MR. P SARMA	04-10-2024	To	16-11-2024
9)	MR. O P BHATI	04-10-2024	To	16-11-2024
10)	R C SANCHATI	21-10-2024	To	26-10-2024
11)	MS. K YADAV	21-10-2024	To	10-12-2024
12)	MR. R L YADAV	21-10-2024	To	10-12-2024
13)	MRS A SAIKIA	09-10-2024	To	27-10-2024
14)	MS N SAIKIA	21-10-2024	To	30-10-2024
15)	MR. J SARMAH	21-10-2024	To	23-10-2024
16)	MR H MAURYA	21-10-2024	To	20-11-2024
17)	MR. A BHATTACHARYA	22-10-2024	To	28-10-2024
18)	MS. B CHOWDHURY	21-10-2024	To	30-10-2024
19)	MR. N J GOGOI	22-10-2024	To	08-11-2024
20)	MR D C K HAZARIKA	21-10-2024	To	05-11-2024
21)	MR D K MISHRA	22-10-2024	To	30-10-2024
22)	MR. P MAHANTA	22-10-2024	To	24-10-2024
23)	MR K K MAHANTA (Sr. Advocate)	22-10-2024	To	31-10-2024
24)	MR A K DAS	22-10-2024	To	26-10-2024
25)	MR. R P KAKOTI SR. ADV.	24-10-2024	To	28-10-2024
26)	MR P C DEY	24-10-2024	To	25-10-2024
27)	MR. M A CHOUDHURY	23-10-2024	To	04-11-2024
28)	MR. L C DEY	24-10-2024	To	29-10-2024
29)	MR. B BARMAN	22-10-2024	To	30-10-2024
30)	MR. R A CHOUDHURY	23-10-2024	To	30-10-2024
31)	MRS. B SARKAR	28-10-2024	To	10-11-2024
32)	MR. T ROY	28-10-2024	To	10-11-2024
33)	MR. M H RAJBARBHUIYAN	24-10-2024	To	29-10-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,23rd October 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
46	WP(C)/5334/2024 FIXED	THARU AND SONS Versus THE UNION OF INDIA AND 3 ORS	MR. K N CHOUDHURY MR G GOSWAMI N GAUTAM	DY.S.G.I.
47	WP(C)/5382/2024 B/O	ROHIT PRASAD KAKOTI AND ANR Versus THE CHAIRMAN AND MANAGING DIRECTOR OIL AND NATURAL GAS CORPORATION LTD. AND 3 ORS	MR. A GANGULY MR. A DHANUKA	
48	WP(C)/5385/2024 B/O, CAVT./675/2024	CHAMPAK HAZARIKA AND 9 ORS. Versus OIL AND NATURAL GAS CORPORATION LTD. AND 3 ORS	MR. A K GUPTA MR. R S MISHRA MR. R K MAHANTA	MR. B K DAS FOR CAVEATOR
ADMISSION				
49	WP(C)/3428/2024 FIXED	M/S AFCONS ENGINEERING Versus THE STATE OF ASSAM AND 5 ORS	MR. P P DUTTA MS P SARMA MS. P P DAS	GA, ASSAM MR. T GOGOI(R-5,6) NAYANMONI KALITA(R-5,6)
ORDERS				
50	Review.Pet./184/2024 B/O, WITH WP(C) 6359/2016(D/O)	M/S RIVER VALLEY TEA COMPANY PVT LTD AND ANR Versus THE TEA BOARD AND 3 ORS	MR. BHASKAR DUTTA, SENIOR ADVOCATE MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI	DY.S.G.I.
51	WP(C)/5115/2024 FIXED	NEW EVERGREEN NGO Versus THE GUWAHATI MUNICIPAL CORPORATION AND 2 ORS	MR D DEKA MR N J KUMAR	SC, GMC
52	WP(C)/5118/2024 FIXED	UTTARAN SOCIAL WELFARE SOCIETY Versus THE GUWAHATI MUNICIPAL CORPORATION AND 2 ORS	MR D DEKA MR N J KUMAR	SC, GMC

=====

=====

LEAVE NOTE OF ADVOCATES FOR 23/10/2024

-

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. B M CHETRI	11-09-2024	To	06-11-2024
3)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
4)	MR. C CHOWDHURY	21-10-2024	To	23-10-2024
5)	MD. A J ATIA	21-10-2024	To	30-10-2024
6)	MR. A K JAIN	08-10-2024	To	10-11-2024
7)	MD. H BHUYAN	11-10-2024	To	02-11-2024
8)	MR. P SARMA	04-10-2024	To	16-11-2024
9)	MR. O P BHATI	04-10-2024	To	16-11-2024
10)	R C SANCHATI	21-10-2024	To	26-10-2024
11)	MS. K YADAV	21-10-2024	To	10-12-2024
12)	MR. R L YADAV	21-10-2024	To	10-12-2024
13)	MRS A SAIKIA	09-10-2024	To	27-10-2024
14)	MS N SAIKIA	21-10-2024	To	30-10-2024
15)	MR. J SARMAH	21-10-2024	To	23-10-2024
16)	MR H MAURYA	21-10-2024	To	20-11-2024
17)	MR. A BHATTACHARYA	22-10-2024	To	28-10-2024
18)	MS. B CHOWDHURY	21-10-2024	To	30-10-2024
19)	MR. N J GOGOI	22-10-2024	To	08-11-2024
20)	MR D C K HAZARIKA	21-10-2024	To	05-11-2024
21)	MR D K MISHRA	22-10-2024	To	30-10-2024
22)	MR. P MAHANTA	22-10-2024	To	24-10-2024
23)	MR K K MAHANTA (Sr. Advocate)	22-10-2024	To	31-10-2024
24)	MR A K DAS	22-10-2024	To	26-10-2024
25)	MR. R P KAKOTI SR. ADV.	24-10-2024	To	28-10-2024
26)	MR P C DEY	24-10-2024	To	25-10-2024
27)	MR. M A CHOUDHURY	23-10-2024	To	04-11-2024
28)	MR. L C DEY	24-10-2024	To	29-10-2024
29)	MR. B BARMAN	22-10-2024	To	30-10-2024
30)	MR. R A CHOUDHURY	23-10-2024	To	30-10-2024
31)	MRS. B SARKAR	28-10-2024	To	10-11-2024
32)	MR. T ROY	28-10-2024	To	10-11-2024
33)	MR. M H RAJBARBHUIYAN	24-10-2024	To	29-10-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,23rd October 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 5

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
58	WP(C)/5381/2024 B/O	PUSHKAL GOGOI Versus THE STATE OF ASSAM AND 3 ORS	MR H K DAS MS D MAHANTA MR N K SARMA	GA, ASSAM
59	WP(C)/5384/2024 B/O	RAKESH DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. Y S MANNAN MR. T BAIDYA MS. A S BAIDYA MS R BEGAM	GA, ASSAM
ADMISSION				
60	WP(C)/1078/2024 FIXED	JATIN CHANDRA DAS Versus THE STATE OF ASSAM AND 4 ORS	MR T CHAKRABORTY MR. D CHOUDHURY MS. P GARGO	SC, AG (A AND E) GA, ASSAM
61	WP(C)/4853/2024 FIXED	NIT WORKERS UNION AND 3 ORS Versus THE UNION OF INDIA AND 4 ORS	MR. M J BARUAH MR. A. ALI	DY.S.G.I. SC, NIT

LEAVE NOTE OF ADVOCATES FOR 23/10/2024

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. B M CHETRI	11-09-2024	To	06-11-2024
3)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
4)	MR. C CHOWDHURY	21-10-2024	To	23-10-2024
5)	MD. A J ATIA	21-10-2024	To	30-10-2024
6)	MR. A K JAIN	08-10-2024	To	10-11-2024
7)	MD. H BHUYAN	11-10-2024	To	02-11-2024
8)	MR. P SARMA	04-10-2024	To	16-11-2024
9)	MR. O P BHATI	04-10-2024	To	16-11-2024
10)	R C SANCHATI	21-10-2024	To	26-10-2024
11)	MS. K YADAV	21-10-2024	To	10-12-2024
12)	MR. R L YADAV	21-10-2024	To	10-12-2024
13)	MRS A SAIKIA	09-10-2024	To	27-10-2024
14)	MS N SAIKIA	21-10-2024	To	30-10-2024
15)	MR. J SARMAH	21-10-2024	To	23-10-2024
16)	MR H MAURYA	21-10-2024	To	20-11-2024

17)	MR. A BHATTACHARYA	22-10-2024	To	28-10-2024
18)	MS. B CHOWDHURY	21-10-2024	To	30-10-2024
19)	MR. N J GOGOI	22-10-2024	To	08-11-2024
20)	MR D C K HAZARIKA	21-10-2024	To	05-11-2024
21)	MR D K MISHRA	22-10-2024	To	30-10-2024
22)	MR. P MAHANTA	22-10-2024	To	24-10-2024
23)	MR K K MAHANTA (Sr. Advocate)	22-10-2024	To	31-10-2024
24)	MR A K DAS	22-10-2024	To	26-10-2024
25)	MR. R P KAKOTI SR. ADV.	24-10-2024	To	28-10-2024
26)	MR P C DEY	24-10-2024	To	25-10-2024
27)	MR. M A CHOUDHURY	23-10-2024	To	04-11-2024
28)	MR. L C DEY	24-10-2024	To	29-10-2024
29)	MR. B BARMAN	22-10-2024	To	30-10-2024
30)	MR. R A CHOUDHURY	23-10-2024	To	30-10-2024
31)	MRS. B SARKAR	28-10-2024	To	10-11-2024
32)	MR. T ROY	28-10-2024	To	10-11-2024
33)	MR. M H RAJBARBHUIYAN	24-10-2024	To	29-10-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,23rd October 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 7

[DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR ORDERS -				
46	I.A.(Civil)/2864/2024 B/O, WITH OFFICE NOTE in WA/8162/2024 WITH WA/8162/2024 (Filing Number)	MAMONI KALITA BEZBARUAH Versus SANGITA HALOI BARUAH AND 4 ORS	MR. P MAHANTA MS C DAS	GA, ASSAM
		MAMONI KALITA BEZBARUAH Versus SANGITA HALOI BARUAH AND 4 ORS A	MR. P MAHANTA	
MOTION				
47	WP(C)/5398/2024 B/O	SUFIYA KHATUN Versus THE UNION OF INDIA AND 6 ORS	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM MS. D BORA MS. B CHETIA	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
	WITH I.A.(Civil)/3241/2024 in WP(C)/5398/2024	SUFIYA KHATUN Versus THE UNION OF INDIA AND 6 ORS	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM MS. D BORA MS. B CHETIA	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI
ORDERS				
48	I.A.(Civil)/2123/2024 B/O, WITH LCR in WP(C)/8826/2018	SONA BHANU, Versus THE UNION OF INDIA AND 10 ORS.	MR. P A AHMED MR. P A AHMED	SC, NRC DY.S.G.I. SC, F.T SC, ECI
	WITH WP(C)/8826/2018	SONA BHANU Versus THE UNION OF INDIA AND 10 ORS.	MR. J AHMED MR. N AHMED MR. P A AHMED MS. D BORA MR. F R CHOUDHURY	SC, NRC MR. A KALITA (R-3,5,6,7 & 8) MS. B DAS (R-2) MS. A VERMA (R-4) MS. G HAZARIKA (R-1) ASSTT. S.G.I. SC, ECI SC, F.T

=====

=====

LEAVE NOTE OF ADVOCATES FOR 23/10/2024

-

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. B M CHETRI	11-09-2024	To	06-11-2024
3)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
4)	MR. C CHOWDHURY	21-10-2024	To	23-10-2024
5)	MD. A J ATIA	21-10-2024	To	30-10-2024
6)	MR. A K JAIN	08-10-2024	To	10-11-2024
7)	MD. H BHUYAN	11-10-2024	To	02-11-2024
8)	MR. P SARMA	04-10-2024	To	16-11-2024
9)	MR. O P BHATI	04-10-2024	To	16-11-2024
10)	R C SANCHATI	21-10-2024	To	26-10-2024
11)	MS. K YADAV	21-10-2024	To	10-12-2024
12)	MR. R L YADAV	21-10-2024	To	10-12-2024
13)	MRS A SAIKIA	09-10-2024	To	27-10-2024
14)	MS N SAIKIA	21-10-2024	To	30-10-2024
15)	MR. J SARMAH	21-10-2024	To	23-10-2024
16)	MR H MAURYA	21-10-2024	To	20-11-2024
17)	MR. A BHATTACHARYA	22-10-2024	To	28-10-2024
18)	MS. B CHOWDHURY	21-10-2024	To	30-10-2024
19)	MR. N J GOGOI	22-10-2024	To	08-11-2024
20)	MR D C K HAZARIKA	21-10-2024	To	05-11-2024
21)	MR D K MISHRA	22-10-2024	To	30-10-2024
22)	MR. P MAHANTA	22-10-2024	To	24-10-2024
23)	MR K K MAHANTA (Sr. Advocate)	22-10-2024	To	31-10-2024
24)	MR A K DAS	22-10-2024	To	26-10-2024
25)	MR. R P KAKOTI SR. ADV.	24-10-2024	To	28-10-2024
26)	MR P C DEY	24-10-2024	To	25-10-2024
27)	MR. M A CHOUDHURY	23-10-2024	To	04-11-2024
28)	MR. L C DEY	24-10-2024	To	29-10-2024
29)	MR. B BARMAN	22-10-2024	To	30-10-2024
30)	MR. R A CHOUDHURY	23-10-2024	To	30-10-2024
31)	MRS. B SARKAR	28-10-2024	To	10-11-2024
32)	MR. T ROY	28-10-2024	To	10-11-2024
33)	MR. M H RAJBARBHUIYAN	24-10-2024	To	29-10-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,23rd October 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI
HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 10

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
14	Mat.App./37/2024 FIXED	XXXXXXX Versus XXXXXXX	MS. R CHOUDHURY MS F N ZAMAN MS. B. HAZARIKA	
	WITH I.A.(Civil)/3160/2024 in Mat.App./37/2024	XXXXXXX Versus XXXXXXX	MS. R CHOUDHURY MS F N ZAMAN MS. B. HAZARIKA	

LEAVE NOTE OF ADVOCATES FOR 23/10/2024

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. B M CHETRI	11-09-2024	To	06-11-2024
3)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
4)	MR. C CHOWDHURY	21-10-2024	To	23-10-2024
5)	MD. A J ATIA	21-10-2024	To	30-10-2024
6)	MR. A K JAIN	08-10-2024	To	10-11-2024
7)	MD. H BHUYAN	11-10-2024	To	02-11-2024
8)	MR. P SARMA	04-10-2024	To	16-11-2024
9)	MR. O P BHATI	04-10-2024	To	16-11-2024
10)	R C SANCHATI	21-10-2024	To	26-10-2024
11)	MS. K YADAV	21-10-2024	To	10-12-2024
12)	MR. R L YADAV	21-10-2024	To	10-12-2024
13)	MRS A SAIKIA	09-10-2024	To	27-10-2024
14)	MS N SAIKIA	21-10-2024	To	30-10-2024
15)	MR. J SARMAH	21-10-2024	To	23-10-2024
16)	MR H MAURYA	21-10-2024	To	20-11-2024
17)	MR. A BHATTACHARYA	22-10-2024	To	28-10-2024
18)	MS. B CHOWDHURY	21-10-2024	To	30-10-2024
19)	MR. N J GOGOI	22-10-2024	To	08-11-2024
20)	MR D C K HAZARIKA	21-10-2024	To	05-11-2024
21)	MR D K MISHRA	22-10-2024	To	30-10-2024

22)	MR. P MAHANTA	22-10-2024	To	24-10-2024
23)	MR K K MAHANTA (Sr. Advocate)	22-10-2024	To	31-10-2024
24)	MR A K DAS	22-10-2024	To	26-10-2024
25)	MR. R P KAKOTI SR. ADV.	24-10-2024	To	28-10-2024
26)	MR P C DEY	24-10-2024	To	25-10-2024
27)	MR. M A CHOUDHURY	23-10-2024	To	04-11-2024
28)	MR. L C DEY	24-10-2024	To	29-10-2024
29)	MR. B BARMAN	22-10-2024	To	30-10-2024
30)	MR. R A CHOUDHURY	23-10-2024	To	30-10-2024
31)	MRS. B SARKAR	28-10-2024	To	10-11-2024
32)	MR. T ROY	28-10-2024	To	10-11-2024
33)	MR. M H RAJBARBHUIYAN	24-10-2024	To	29-10-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,23rd October 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 10

**[THIS BENCH WILL SIT AFTER RISING OF SPECIAL
DIVISION BENCH, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
2	El.Pet./1/2024 FIXED	HAFIZ RASHID AHMED CHOUDHURY Versus KRIPANATH MALLAH	MR K P PATHAK MR. M DUTTA MR. A M AHMED MR. M K HUSSAIN MR. M A CHOUDHURY MS S SARMA HAZARIKA MR. I U CHOWDHURY	MR. D SAIKIA(R-1) MR. S K TALUKDAR(R-1) MRS P BARUA (R-2 AND 3) MR P NAYAK(R-1)
	WITH I.A.(Civil)/3222/2024 in El.Pet./1/2024	KRIPANATH MALLAH Versus HAFIZ RASHID AHMED CHOUDHURY	MR. D SAIKIA	MR. A CHOUDHURY
3	Review.Pet./183/2024	KRIPANATH MALLAH Versus HAFIZ RASHID AHMED CHOUDHURY	MR. S K TALUKDAR MR P NAYAK	MR. I U CHOWDHURY

=====

LEAVE NOTE OF ADVOCATES FOR 23/10/2024

-

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. B M CHETRI	11-09-2024	To	06-11-2024
3)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
4)	MR. C CHOWDHURY	21-10-2024	To	23-10-2024
5)	MD. A J ATIA	21-10-2024	To	30-10-2024
6)	MR. A K JAIN	08-10-2024	To	10-11-2024
7)	MD. H BHUYAN	11-10-2024	To	02-11-2024
8)	MR. P SARMA	04-10-2024	To	16-11-2024
9)	MR. O P BHATI	04-10-2024	To	16-11-2024
10)	R C SANCHATI	21-10-2024	To	26-10-2024
11)	MS. K YADAV	21-10-2024	To	10-12-2024
12)	MR. R L YADAV	21-10-2024	To	10-12-2024
13)	MRS A SAIKIA	09-10-2024	To	27-10-2024
14)	MS N SAIKIA	21-10-2024	To	30-10-2024
15)	MR. J SARMAH	21-10-2024	To	23-10-2024
16)	MR H MAURYA	21-10-2024	To	20-11-2024

17)	MR. A BHATTACHARYA	22-10-2024	To	28-10-2024
18)	MS. B CHOWDHURY	21-10-2024	To	30-10-2024
19)	MR. N J GOGOI	22-10-2024	To	08-11-2024
20)	MR D C K HAZARIKA	21-10-2024	To	05-11-2024
21)	MR D K MISHRA	22-10-2024	To	30-10-2024
22)	MR. P MAHANTA	22-10-2024	To	24-10-2024
23)	MR K K MAHANTA (Sr. Advocate)	22-10-2024	To	31-10-2024
24)	MR A K DAS	22-10-2024	To	26-10-2024
25)	MR. R P KAKOTI SR. ADV.	24-10-2024	To	28-10-2024
26)	MR P C DEY	24-10-2024	To	25-10-2024
27)	MR. M A CHOUDHURY	23-10-2024	To	04-11-2024
28)	MR. L C DEY	24-10-2024	To	29-10-2024
29)	MR. B BARMAN	22-10-2024	To	30-10-2024
30)	MR. R A CHOUDHURY	23-10-2024	To	30-10-2024
31)	MRS. B SARKAR	28-10-2024	To	10-11-2024
32)	MR. T ROY	28-10-2024	To	10-11-2024
33)	MR. M H RAJBARBHUIYAN	24-10-2024	To	29-10-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,23rd October 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 12

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
52	WP(C)/4746/2024 FIXED	DHIRESWAR DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. A SARMA MS. D CHAUHAN	GA, ASSAM SC, REVENUE
53	WP(C)/4771/2024 FIXED	JEETENDRA KUMAR DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. A SARMA MS. D CHAUHAN	GA, ASSAM SC, REVENUE
54	WP(C)/5388/2024 B/O	JOINAL ABDIN AND 8 ORS Versus THE STATE OF ASSAM AND 6 ORS	MD. M H CHOUDHURY MR MONZUR K CHOUDHURY MR. P CHAKRABORTY TANZIM L. CHOUDHURY	GA, ASSAM SC, REVENUE
ADMISSION				
55	WP(C)/7815/2015 FIXED	DR. BHABESH KR. DAS Versus THE STATE OF ASSAM and 7 ORS.	MR. P K GOSWAMI MS. B CHOUDHURY MR. D CHOUDHURY	MR J ABEDIN (R-7) GA, ASSAM (R-4,5) MR B C TALUKDAR (r-8) MR R SINGHA MR. K I MAZUMDER(R-7) MR. B CHANDA (R-7) MS. S SARMAH MR K TALUKDAR (r-8) MS. I DUTTA SC, HEALTH
56	WP(C)/1720/2024 FIXED	MD. BAHAR UDDIN AND 4 ORS Versus THE STATE OF ASSAM AND 5 ORS	MS. K JAIN	MR S DUTTA SC, P AND R.D. GA, ASSAM MR. I A TALUKDAR (R-6) MRS M BARMAN MR. B HUSSAIN (R-6) MS N.RAHMAN (R-6) SC, REVENUE
ORDERS				
57	WP(C)/4990/2024 FIXED	RATAN CHANDRA MANDAL Versus THE STATE OF ASSAM AND 4 ORS	MR. S K GHOSH MS F AHMED	GA, ASSAM SC, REVENUE

=====

=====

LEAVE NOTE OF ADVOCATES FOR 23/10/2024

-

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. B M CHETRI	11-09-2024	To	06-11-2024
3)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
4)	MR. C CHOWDHURY	21-10-2024	To	23-10-2024
5)	MD. A J ATIA	21-10-2024	To	30-10-2024
6)	MR. A K JAIN	08-10-2024	To	10-11-2024
7)	MD. H BHUYAN	11-10-2024	To	02-11-2024
8)	MR. P SARMA	04-10-2024	To	16-11-2024
9)	MR. O P BHATI	04-10-2024	To	16-11-2024
10)	R C SANCHATI	21-10-2024	To	26-10-2024
11)	MS. K YADAV	21-10-2024	To	10-12-2024
12)	MR. R L YADAV	21-10-2024	To	10-12-2024
13)	MRS A SAIKIA	09-10-2024	To	27-10-2024
14)	MS N SAIKIA	21-10-2024	To	30-10-2024
15)	MR. J SARMAH	21-10-2024	To	23-10-2024
16)	MR H MAURYA	21-10-2024	To	20-11-2024
17)	MR. A BHATTACHARYA	22-10-2024	To	28-10-2024
18)	MS. B CHOWDHURY	21-10-2024	To	30-10-2024
19)	MR. N J GOGOI	22-10-2024	To	08-11-2024
20)	MR D C K HAZARIKA	21-10-2024	To	05-11-2024
21)	MR D K MISHRA	22-10-2024	To	30-10-2024
22)	MR. P MAHANTA	22-10-2024	To	24-10-2024
23)	MR K K MAHANTA (Sr. Advocate)	22-10-2024	To	31-10-2024
24)	MR A K DAS	22-10-2024	To	26-10-2024
25)	MR. R P KAKOTI SR. ADV.	24-10-2024	To	28-10-2024
26)	MR P C DEY	24-10-2024	To	25-10-2024
27)	MR. M A CHOUDHURY	23-10-2024	To	04-11-2024
28)	MR. L C DEY	24-10-2024	To	29-10-2024
29)	MR. B BARMAN	22-10-2024	To	30-10-2024
30)	MR. R A CHOUDHURY	23-10-2024	To	30-10-2024
31)	MRS. B SARKAR	28-10-2024	To	10-11-2024
32)	MR. T ROY	28-10-2024	To	10-11-2024
33)	MR. M H RAJBARBHUIYAN	24-10-2024	To	29-10-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,23rd October 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 13

**[THIS BENCH WILL SIT AFTER RISING OF
THE DIVISION BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
--------	-------------	--------------	---------------------	---------------------

BAIL HEARING

1	AB/2675/2024 FIXED	LANKESWAR DEBNATH Versus THE STATE OF ASSAM	MR F A LASKAR MR. D H MOZUMDER	PP, ASSAM
---	---------------------------------------	--	-----------------------------------	-----------

LEAVE NOTE OF ADVOCATES FOR 23/10/2024

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. B M CHETRI	11-09-2024	To	06-11-2024
3)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
4)	MR. C CHOWDHURY	21-10-2024	To	23-10-2024
5)	MD. A J ATIA	21-10-2024	To	30-10-2024
6)	MR. A K JAIN	08-10-2024	To	10-11-2024
7)	MD. H BHUYAN	11-10-2024	To	02-11-2024
8)	MR. P SARMA	04-10-2024	To	16-11-2024
9)	MR. O P BHATI	04-10-2024	To	16-11-2024
10)	R C SANCHATI	21-10-2024	To	26-10-2024
11)	MS. K YADAV	21-10-2024	To	10-12-2024
12)	MR. R L YADAV	21-10-2024	To	10-12-2024
13)	MRS A SAIKIA	09-10-2024	To	27-10-2024
14)	MS N SAIKIA	21-10-2024	To	30-10-2024
15)	MR. J SARMAH	21-10-2024	To	23-10-2024
16)	MR H MAURYA	21-10-2024	To	20-11-2024
17)	MR. A BHATTACHARYA	22-10-2024	To	28-10-2024
18)	MS. B CHOWDHURY	21-10-2024	To	30-10-2024
19)	MR. N J GOGOI	22-10-2024	To	08-11-2024
20)	MR D C K HAZARIKA	21-10-2024	To	05-11-2024
21)	MR D K MISHRA	22-10-2024	To	30-10-2024
22)	MR. P MAHANTA	22-10-2024	To	24-10-2024
23)	MR K K MAHANTA (Sr. Advocate)	22-10-2024	To	31-10-2024
24)	MR A K DAS	22-10-2024	To	26-10-2024
25)	MR. R P KAKOTI SR. ADV.	24-10-2024	To	28-10-2024
26)	MR P C DEY	24-10-2024	To	25-10-2024

27)	MR. M A CHOUDHURY	23-10-2024	To	04-11-2024
28)	MR. L C DEY	24-10-2024	To	29-10-2024
29)	MR. B BARMAN	22-10-2024	To	30-10-2024
30)	MR. R A CHOUDHURY	23-10-2024	To	30-10-2024
31)	MRS. B SARKAR	28-10-2024	To	10-11-2024
32)	MR. T ROY	28-10-2024	To	10-11-2024
33)	MR. M H RAJBARBHUIYAN	24-10-2024	To	29-10-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,23rd October 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 14

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
52	AB/2801/2024 B/O	BEDANTA KASHYAP @ BEDANTA SARMA Versus THE STATE OF ASSAM	MR H K DAS MS D MAHANTA MR N K SARMA	PP, ASSAM
BAIL HEARING (BA)				
53	Bail Appln./2371/2024 FIXED, WITH OFFICE NOTE	SOLEMAN ALI Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
54	Bail Appln./3090/2024 B/O	MD. MONIRUR ZAMAN RAHMAN @ MANIRUR ZAMAN RAHMAN Versus THE STATE OF ASSAM	MD B ISLAM MR. A A MONDAL MR R A AHMED	PP, ASSAM
55	Bail Appln./3158/2024 FIXED	MANTU ALI Versus THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR MR. AJAY SARMA	PP, ASSAM
ORDERS				
56	I.A.(CrI.)/984/2024 FIXED, IN AB/2432/2024(D/O), Bail Appln./2675/2024 (D/O), Bail Appln./3094/2024 (D/O) in AB/2432/2024	RAJOB ALI Versus THE STATE OF ASSAM		PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 23/10/2024

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. B M CHETRI	11-09-2024	To	06-11-2024
3)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
4)	MR. C CHOWDHURY	21-10-2024	To	23-10-2024
5)	MD. A J ATIA	21-10-2024	To	30-10-2024
6)	MR. A K JAIN	08-10-2024	To	10-11-2024
7)	MD. H BHUYAN	11-10-2024	To	02-11-2024
8)	MR. P SARMA	04-10-2024	To	16-11-2024
9)	MR. O P BHATI	04-10-2024	To	16-11-2024

10)	R C SANCHATI	21-10-2024	To	26-10-2024
11)	MS. K YADAV	21-10-2024	To	10-12-2024
12)	MR. R L YADAV	21-10-2024	To	10-12-2024
13)	MRS A SAIKIA	09-10-2024	To	27-10-2024
14)	MS N SAIKIA	21-10-2024	To	30-10-2024
15)	MR. J SARMAH	21-10-2024	To	23-10-2024
16)	MR H MAURYA	21-10-2024	To	20-11-2024
17)	MR. A BHATTACHARYA	22-10-2024	To	28-10-2024
18)	MS. B CHOWDHURY	21-10-2024	To	30-10-2024
19)	MR. N J GOGOI	22-10-2024	To	08-11-2024
20)	MR D C K HAZARIKA	21-10-2024	To	05-11-2024
21)	MR D K MISHRA	22-10-2024	To	30-10-2024
22)	MR. P MAHANTA	22-10-2024	To	24-10-2024
23)	MR K K MAHANTA (Sr. Advocate)	22-10-2024	To	31-10-2024
24)	MR A K DAS	22-10-2024	To	26-10-2024
25)	MR. R P KAKOTI SR. ADV.	24-10-2024	To	28-10-2024
26)	MR P C DEY	24-10-2024	To	25-10-2024
27)	MR. M A CHOUDHURY	23-10-2024	To	04-11-2024
28)	MR. L C DEY	24-10-2024	To	29-10-2024
29)	MR. B BARMAN	22-10-2024	To	30-10-2024
30)	MR. R A CHOUDHURY	23-10-2024	To	30-10-2024
31)	MRS. B SARKAR	28-10-2024	To	10-11-2024
32)	MR. T ROY	28-10-2024	To	10-11-2024
33)	MR. M H RAJBARBHUIYAN	24-10-2024	To	29-10-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,23rd October 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 15

[CIVIL BENCH-I

ITEM NOS. 4, 6 AND 7 IN THE DAILY CAUSE LIST HAVE BEEN WRONGLY LISTED]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
32	Tr.P.(C)/92/2024	THE STATE OF NAGALAND Versus VINOKA CHISHI AND ORS	SR GA NAGALAND	
	WITH CRP/104/2024	THE STATE OF NAGALAND AND 4 ORS Versus VINOKA CHISHI AND 14 ORS.	SR GA NAGALAND	
	WITH I.A.(Civil)/3185/2024 in CRP/104/2024	THE STATE OF NAGALAND AND 4 ORS Versus VINOKA CHISHI AND 14 ORS	SR GA NAGALAND	
34	WITH CRP/105/2024	THE STATE OF NAGALAND AND 3 ORS Versus TOHULI AND ANR	SR GA NAGALAND	
	WITH I.A.(Civil)/3187/2024 in CRP/105/2024	THE STATE OF NAGALAND AND 3 ORS Versus TOHULI AND ANR	SR GA NAGALAND	
ADMISSION				
35	CRP(IO)/222/2024 FIXED	ON THE DEATH OF PRABIN CHANDRA DEKA HIS LEGAL HEIRS AND ANR Versus ON THE DEATH OF LATE KANU PRIYA DAS HIS LEGAL REP. SRI JAYANTA DAS @ JAY JAYANTA DAS AND 2 ORS	MR. A K PURKAYASTHA MR. M J BARUAH MR. S SHARMA MR. A. ALI	MR. P S DEKA(R-1) MR. B K BHAGAWATI(R-1) MS B LAHKAR(R-1) MR B S DEKA(R-1)
36	WITH CRP(IO)/408/2024	ON THE DEATH OF PRABIN CHANDRA DEKA HIS LEGAL HEIRS JAYANTA DEKA AND 2 ORS Versus ON THE DEATH OF KANU PRIYA DAS HISS LEGAL REP. JAYANTA DAS @ JAY JAYANTA DAS	MR. A K PURKAYASTHA MR. M J BARUAH MR. A. ALI MR. JITU SAIKIA	

BAIL HEARING (BA)

37 [Bail Appln./2781/2024](#)
FIXED, WITH SCANNED CASE
RECORDS

HAMIR ALI
Versus
UNION OF INDIA

MS. S K NARGIS
MR F H LASKAR (2)
MS S BEGUM
MS N SULTANA

SC, NCB

ORDERS

38 [CRP\(IO\)/407/2024](#)
FIXED

JIL HUSSAIN AND 7 ORS
Versus
NURUL ISLAM AND ANR

MR. B J MUKHERJEE
MS R SAHA

MR. A R SIKDAR(R-1,2)
MR. M H TALUKDAR (R-1,2)
MR. S I TALUKDAR(R-1,2)

WITH

39 [FAO/57/2024](#)

JIL HUSSAIN AND 7 ORS.
Versus
NURUL ISLAM AND ANR.

MR. B J MUKHERJEE
MS R SAHA

MR. A R SIKDAR(R-1,2)
MR. M H TALUKDAR(R-1,2)

WITH

[I.A.\(Civil\)/2213/2024](#)
in [FAO/57/2024](#)

JIL HUSSAIN AND 7 ORS.
Versus
NURUL ISLAM AND ANR.

MR. B J MUKHERJEE
MS R SAHA

=====

=====

LEAVE NOTE OF ADVOCATES FOR 23/10/2024

-

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. B M CHETRI	11-09-2024	To	06-11-2024
3)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
4)	MR. C CHOWDHURY	21-10-2024	To	23-10-2024
5)	MD. A J ATIA	21-10-2024	To	30-10-2024
6)	MR. A K JAIN	08-10-2024	To	10-11-2024
7)	MD. H BHUYAN	11-10-2024	To	02-11-2024
8)	MR. P SARMA	04-10-2024	To	16-11-2024
9)	MR. O P BHATI	04-10-2024	To	16-11-2024
10)	R C SANCHATI	21-10-2024	To	26-10-2024
11)	MS. K YADAV	21-10-2024	To	10-12-2024
12)	MR. R L YADAV	21-10-2024	To	10-12-2024
13)	MRS A SAIKIA	09-10-2024	To	27-10-2024
14)	MS N SAIKIA	21-10-2024	To	30-10-2024
15)	MR. J SARMAH	21-10-2024	To	23-10-2024
16)	MR H MAURYA	21-10-2024	To	20-11-2024
17)	MR. A BHATTACHARYA	22-10-2024	To	28-10-2024
18)	MS. B CHOWDHURY	21-10-2024	To	30-10-2024
19)	MR. N J GOGOI	22-10-2024	To	08-11-2024
20)	MR D C K HAZARIKA	21-10-2024	To	05-11-2024
21)	MR D K MISHRA	22-10-2024	To	30-10-2024
22)	MR. P MAHANTA	22-10-2024	To	24-10-2024
23)	MR K K MAHANTA (Sr. Advocate)	22-10-2024	To	31-10-2024
24)	MR A K DAS	22-10-2024	To	26-10-2024
25)	MR. R P KAKOTI SR. ADV.	24-10-2024	To	28-10-2024
26)	MR P C DEY	24-10-2024	To	25-10-2024
27)	MR. M A CHOUDHURY	23-10-2024	To	04-11-2024
28)	MR. L C DEY	24-10-2024	To	29-10-2024
29)	MR. B BARMAN	22-10-2024	To	30-10-2024
30)	MR. R A CHOUDHURY	23-10-2024	To	30-10-2024
31)	MRS. B SARKAR	28-10-2024	To	10-11-2024
32)	MR. T ROY	28-10-2024	To	10-11-2024
33)	MR. M H RAJBARBHUIYAN	24-10-2024	To	29-10-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,23rd October 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 18

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
53	Crl.Pet./1284/2024 B/O	SUSMITA DEB (SHOME) Versus THE STATE OF ASSAM AND ANR	MR. A K BHUYAN MS. N CHOUDHURY MR. A KHOUND MS B BORA MR A SHARMA MR A TALUKDAR MR J DAS	PP, ASSAM
54	Crl.Pet./1285/2024 B/O	ANOWAR HUSSAIN LASKAR Versus THE STATE OF ASSAM AND ANR	MR. S BANIK MS F BEGUM	PP, ASSAM
BAIL HEARING (BA)				
55	Bail Appln./2293/2024 FIXED, WITH SCANNED CASE RECORD	BIKRAM BASUMATARY AND ANR Versus THE STATE OF ASSAM	MR. S CHAUHAN MR. P MAZUMDER MR N ALAM M. BORUAH R DEB	PP, ASSAM
56	Bail Appln./2363/2024 FIXED, WITH OFFICE NOTE	SAGAR MALAKAR @ SAGOR MALAKAR Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
57	Bail Appln./3146/2024 FIXED	RANJIT KAKOTY Versus THE STATE OF ASSAM	MR. A K GUPTA	PP, ASSAM
58	Bail Appln./3161/2024 FIXED	KRISNA MANDAL AND ANR Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY	PP, ASSAM
59	Bail Appln./3162/2024 FIXED	NASIRUL ISLAM AND ANR Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY	PP, ASSAM
60	Bail Appln./3175/2024 FIXED	UTPAL BARMAN Versus THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
ORDERS				
61	Crl.Pet./851/2024 FIXED, WITH LCR 1 FILE (SCANNED)	MATLAB ALI AAND 6 ORS Versus THE STATE OF ASSAM AND ANR	MR S SARMA MR P KATAKI MR G GOSWAMI	PP, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 23/10/2024

-

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. B M CHETRI	11-09-2024	To	06-11-2024
3)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
4)	MR. C CHOWDHURY	21-10-2024	To	23-10-2024
5)	MD. A J ATIA	21-10-2024	To	30-10-2024
6)	MR. A K JAIN	08-10-2024	To	10-11-2024
7)	MD. H BHUYAN	11-10-2024	To	02-11-2024
8)	MR. P SARMA	04-10-2024	To	16-11-2024
9)	MR. O P BHATI	04-10-2024	To	16-11-2024
10)	R C SANCHATI	21-10-2024	To	26-10-2024
11)	MS. K YADAV	21-10-2024	To	10-12-2024
12)	MR. R L YADAV	21-10-2024	To	10-12-2024
13)	MRS A SAIKIA	09-10-2024	To	27-10-2024
14)	MS N SAIKIA	21-10-2024	To	30-10-2024
15)	MR. J SARMAH	21-10-2024	To	23-10-2024
16)	MR H MAURYA	21-10-2024	To	20-11-2024
17)	MR. A BHATTACHARYA	22-10-2024	To	28-10-2024
18)	MS. B CHOWDHURY	21-10-2024	To	30-10-2024
19)	MR. N J GOGOI	22-10-2024	To	08-11-2024
20)	MR D C K HAZARIKA	21-10-2024	To	05-11-2024
21)	MR D K MISHRA	22-10-2024	To	30-10-2024
22)	MR. P MAHANTA	22-10-2024	To	24-10-2024
23)	MR K K MAHANTA (Sr. Advocate)	22-10-2024	To	31-10-2024
24)	MR A K DAS	22-10-2024	To	26-10-2024
25)	MR. R P KAKOTI SR. ADV.	24-10-2024	To	28-10-2024
26)	MR P C DEY	24-10-2024	To	25-10-2024
27)	MR. M A CHOUDHURY	23-10-2024	To	04-11-2024
28)	MR. L C DEY	24-10-2024	To	29-10-2024
29)	MR. B BARMAN	22-10-2024	To	30-10-2024
30)	MR. R A CHOUDHURY	23-10-2024	To	30-10-2024
31)	MRS. B SARKAR	28-10-2024	To	10-11-2024
32)	MR. T ROY	28-10-2024	To	10-11-2024
33)	MR. M H RAJBARBHUIYAN	24-10-2024	To	29-10-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,23rd October 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 21

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
41	Crl.Pet./1073/2024 FIXED	NUR MOHAMMAD AND ANR Versus THE STATE OF ASSAM AND ANR	MR. S ISLAM MR A HAWARI A R MONDAL	PP, ASSAM
BAIL HEARING (BA)				
42	Bail Appln./3183/2024 FIXED	MAZAKHIR HUSSAIN MAZUMDER Versus THE STATE OF ASSAM	MR. N H LASKAR	PP, ASSAM
ORDERS				
43	Crl.Pet./222/2024 B/O	AKLIMA BEGUM Versus THE STATE OF ASSAM AND ANR	MS. S B CHOUDHURY MR. S K DAS MS. Z R MAJUMDAR	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 23/10/2024

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. B M CHETRI	11-09-2024	To	06-11-2024
3)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
4)	MR. C CHOWDHURY	21-10-2024	To	23-10-2024
5)	MD. A J ATIA	21-10-2024	To	30-10-2024
6)	MR. A K JAIN	08-10-2024	To	10-11-2024
7)	MD. H BHUYAN	11-10-2024	To	02-11-2024
8)	MR. P SARMA	04-10-2024	To	16-11-2024
9)	MR. O P BHATI	04-10-2024	To	16-11-2024
10)	R C SANCHATI	21-10-2024	To	26-10-2024
11)	MS. K YADAV	21-10-2024	To	10-12-2024
12)	MR. R L YADAV	21-10-2024	To	10-12-2024
13)	MRS A SAIKIA	09-10-2024	To	27-10-2024
14)	MS N SAIKIA	21-10-2024	To	30-10-2024
15)	MR. J SARMAH	21-10-2024	To	23-10-2024
16)	MR H MAURYA	21-10-2024	To	20-11-2024
17)	MR. A BHATTACHARYA	22-10-2024	To	28-10-2024

18)	MS. B CHOWDHURY	21-10-2024	To	30-10-2024
19)	MR. N J GOGOI	22-10-2024	To	08-11-2024
20)	MR D C K HAZARIKA	21-10-2024	To	05-11-2024
21)	MR D K MISHRA	22-10-2024	To	30-10-2024
22)	MR. P MAHANTA	22-10-2024	To	24-10-2024
23)	MR K K MAHANTA (Sr. Advocate)	22-10-2024	To	31-10-2024
24)	MR A K DAS	22-10-2024	To	26-10-2024
25)	MR. R P KAKOTI SR. ADV.	24-10-2024	To	28-10-2024
26)	MR P C DEY	24-10-2024	To	25-10-2024
27)	MR. M A CHOUDHURY	23-10-2024	To	04-11-2024
28)	MR. L C DEY	24-10-2024	To	29-10-2024
29)	MR. B BARMAN	22-10-2024	To	30-10-2024
30)	MR. R A CHOUDHURY	23-10-2024	To	30-10-2024
31)	MRS. B SARKAR	28-10-2024	To	10-11-2024
32)	MR. T ROY	28-10-2024	To	10-11-2024
33)	MR. M H RAJBARBHUIYAN	24-10-2024	To	29-10-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,23rd October 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KARDAK ETE

COURT NO: 23

[CIVIL BENCH-I AND CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
54	CRP/107/2024 B/O	TINSUKIA ENGLISH ACADEMY SOCIETY AND 2 ORS Versus BHUBAN SINGH DAHUTIA AND ANR	MR. K N CHOUDHURY MR. R J DAS N GAUTAM	
	WITH I.A.(Civil)/3236/2024 in CRP/107/2024	TINSUKIA ENGLISH ACADEMY SOCIETY AND 2 ORS Versus BHUBAN SINGH DAHUTIA AND ANR	MR. R J DAS MR. R J DAS N GAUTAM	
ORDERS				
55	I.A.(Civil)/3184/2024 B/O in CRP(IO)/36/2021	GURDEEP SINGH Versus HERVINDER KAUR AND 3 ORS	MR. L K BORAH	
	WITH CRP(IO)/36/2021	GURDEEP SINGH Versus HERVINDER KAUR AND 3 ORS	MR. L K BORAH MR. J PAWE	
	WITH I.A.(Civil)/985/2021 in CRP(IO)/36/2021	GURDEEP SINGH Versus HERVINDER KAUR AND 3 ORS.	MR. J PAWE	

LEAVE NOTE OF ADVOCATES FOR 23/10/2024

-

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. B M CHETRI	11-09-2024	To	06-11-2024
3)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
4)	MR. C CHOWDHURY	21-10-2024	To	23-10-2024
5)	MD. A J ATIA	21-10-2024	To	30-10-2024
6)	MR. A K JAIN	08-10-2024	To	10-11-2024
7)	MD. H BHUYAN	11-10-2024	To	02-11-2024
8)	MR. P SARMA	04-10-2024	To	16-11-2024
9)	MR. O P BHATI	04-10-2024	To	16-11-2024
10)	R C SANCHATI	21-10-2024	To	26-10-2024

11)	MS. K YADAV	21-10-2024	To	10-12-2024
12)	MR. R L YADAV	21-10-2024	To	10-12-2024
13)	MRS A SAIKIA	09-10-2024	To	27-10-2024
14)	MS N SAIKIA	21-10-2024	To	30-10-2024
15)	MR. J SARMAH	21-10-2024	To	23-10-2024
16)	MR H MAURYA	21-10-2024	To	20-11-2024
17)	MR. A BHATTACHARYA	22-10-2024	To	28-10-2024
18)	MS. B CHOWDHURY	21-10-2024	To	30-10-2024
19)	MR. N J GOGOI	22-10-2024	To	08-11-2024
20)	MR D C K HAZARIKA	21-10-2024	To	05-11-2024
21)	MR D K MISHRA	22-10-2024	To	30-10-2024
22)	MR. P MAHANTA	22-10-2024	To	24-10-2024
23)	MR K K MAHANTA (Sr. Advocate)	22-10-2024	To	31-10-2024
24)	MR A K DAS	22-10-2024	To	26-10-2024
25)	MR. R P KAKOTI SR. ADV.	24-10-2024	To	28-10-2024
26)	MR P C DEY	24-10-2024	To	25-10-2024
27)	MR. M A CHOUDHURY	23-10-2024	To	04-11-2024
28)	MR. L C DEY	24-10-2024	To	29-10-2024
29)	MR. B BARMAN	22-10-2024	To	30-10-2024
30)	MR. R A CHOUDHURY	23-10-2024	To	30-10-2024
31)	MRS. B SARKAR	28-10-2024	To	10-11-2024
32)	MR. T ROY	28-10-2024	To	10-11-2024
33)	MR. M H RAJBARBHUIYAN	24-10-2024	To	29-10-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,23rd October 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 27

[CIVIL BENCH-IV AND V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
59	WP(C)/2682/2020 FIXED	BADIR ALI Versus THE UNION OF INDIA AND 6 ORS.	MR. K R PATGIRI MRS. C DAS	GA, ASSAM MR. N C DAS MS. M DEVI MR. A DAS ASSTT.S.G.I. SC, REVENUE
60	WP(C)/1292/2023 FIXED	ANKITA BORKOTOKY Versus THE LIFE INSURANCE CORPORATION OF INDIA (LICI) AND 6 ORS	MR. M SARANIA MR H MEDHI MS. I KEITZAR MR A SARANIA	MR A L MANDAL (r-1 TO 6)) MR. JYOTIRMOY ROY (r-7) MR. S SARMA (r-7) MR. R HAZARIKA (r-7) MR. C CHAKRAVARTY (r-7) MR D DAS (r-7) SC, LIC
61	WP(C)/5116/2023 FIXED	SMTI. (DR) JUTITARA DAS Versus THE PRINCIPAL JUDGE AND ANR	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR J SINGH MR P DOLEY MS S JAIN	MR H K DAS MR. A BHATTACHARYA (r-2) MR. A BHATTACHARJEE (r-2) MS ANKITA SAHARIA (r-2) MR S PAUL SC, GHC
	WITH I.A.(Civil)/3240/2024 in WP(C)/5116/2023	SMTI. (DR) JUTITARA DAS Versus THE FAMILY COURT,	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR J SINGH MR P DOLEY MS S JAIN	MR H K DAS
ORDERS				
62	WP(C)/4627/2024 FIXED	ABDUL AWAL Versus THE STATE OF ASSAM AND 6 ORS	MR. S CHAUHAN MR B B NARZARY MR. P MAZUMDER MR N ALAM M. BORUAH R DEB	MR. K P PATHAK (R-7) SC, TRANSPORT DEPARTMENT, ASSAM SC, IWT
HEARING				
63	WP(C)/5866/2014 FIXED, WITH LCR, WITH OFFICE NOTE	BUILDWORTH SHRMIK UNION Versus THE MANAGEMENT OF M/S BUILDWORTH PVT. LTD.	MR.A DASGUPTA MR.B DAS MS.B DAS	MR.S CHOUDHURY R SARMAH MS M KAKOTY MR K J HAZARIKA MR.L P SHARMA

=====

=====

LEAVE NOTE OF ADVOCATES FOR 23/10/2024

-

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. B M CHETRI	11-09-2024	To	06-11-2024
3)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
4)	MR. C CHOWDHURY	21-10-2024	To	23-10-2024
5)	MD. A J ATIA	21-10-2024	To	30-10-2024
6)	MR. A K JAIN	08-10-2024	To	10-11-2024
7)	MD. H BHUYAN	11-10-2024	To	02-11-2024
8)	MR. P SARMA	04-10-2024	To	16-11-2024
9)	MR. O P BHATI	04-10-2024	To	16-11-2024
10)	R C SANCHATI	21-10-2024	To	26-10-2024
11)	MS. K YADAV	21-10-2024	To	10-12-2024
12)	MR. R L YADAV	21-10-2024	To	10-12-2024
13)	MRS A SAIKIA	09-10-2024	To	27-10-2024
14)	MS N SAIKIA	21-10-2024	To	30-10-2024
15)	MR. J SARMAH	21-10-2024	To	23-10-2024
16)	MR H MAURYA	21-10-2024	To	20-11-2024
17)	MR. A BHATTACHARYA	22-10-2024	To	28-10-2024
18)	MS. B CHOWDHURY	21-10-2024	To	30-10-2024
19)	MR. N J GOGOI	22-10-2024	To	08-11-2024
20)	MR D C K HAZARIKA	21-10-2024	To	05-11-2024
21)	MR D K MISHRA	22-10-2024	To	30-10-2024
22)	MR. P MAHANTA	22-10-2024	To	24-10-2024
23)	MR K K MAHANTA (Sr. Advocate)	22-10-2024	To	31-10-2024
24)	MR A K DAS	22-10-2024	To	26-10-2024
25)	MR. R P KAKOTI SR. ADV.	24-10-2024	To	28-10-2024
26)	MR P C DEY	24-10-2024	To	25-10-2024
27)	MR. M A CHOUDHURY	23-10-2024	To	04-11-2024
28)	MR. L C DEY	24-10-2024	To	29-10-2024
29)	MR. B BARMAN	22-10-2024	To	30-10-2024
30)	MR. R A CHOUDHURY	23-10-2024	To	30-10-2024
31)	MRS. B SARKAR	28-10-2024	To	10-11-2024
32)	MR. T ROY	28-10-2024	To	10-11-2024
33)	MR. M H RAJBARBHUIYAN	24-10-2024	To	29-10-2024